

(c) Pricing of liquid fuels for IPPs would be outside the Administered Pricing Mechanism (APM) and there will be no linkage, in any manner, with the oil pool account and thus there will be no impact of supply of power fuels on oil pool account.

Development of National Highway No. 23

1933. KUMARI FRIDA TOPNO : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the condition of National Highway No. 23 from Rourkela to Ranchi and Rourkela to Banarpal is very poor;

(b) if so, the details with reasons therefor;

(c) whether the Government have sent any proposal to Asian Development Bank or any other International agency for financial assistance for the development of these Highways;

(d) if so, the progress made in this regard so far and the time schedule for taking for the development of these Highways; and

(e) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b) National Highway No. 23 is being maintained generally in traffic worth condition within the available resources.

(c) No, Sir.

(d) and (e) Do not arise.

Emergency Landing by Air India Flights

1934. SHRI E. AHMED : Will the Minister of CIVIL AVIATION be pleased to state :

(a) the details of emergency landing by Air India flights for the last one year; and

(b) the reasons for these emergency landing?

THE MINISTER OF CIVIL AVIATION (SHRI C.M. IBRAHIM) : (a) and (b) During the period from 1st July, 1996 to 30th June, 1997, there were two incidents wherein the pilot had declared emergency or followed emergency procedures before landing as per the following details :

- (i) Air India aircraft while operating flight from Tel Aviv to Mumbai on 17/18.11.96 suffered failure of DC power at Djibouti. The components were replaced at Mumbai.
- (ii) Air India aircraft while operating flight from Singapore to Trivandrum on 15.12.96 developed multiple inflight defects at Singapore. Its generator control unit was replaced at Mumbai.

[Translation]

Yashpal Committee

1935. SHRI NITISH KUMAR :
JUSTICE GUMAN MAL LODHA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Yashpal Committee has submitted its report to the Government;

(b) if so, whether the Government have taken any action for implementing recommendations of the Committee;

(c) if so, the details thereof;

(d) the States which have implemented the recommendations of the Committee by March, 1997; and

(e) the names of States which have disagreed to the implementation of the recommendations?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):
(a) and (b) Yes, Sir.

(c) to (e) In the 50th meeting of the Central Advisory Board on Education (CABE) held on 2.3.94, State Governments have expressed their broad agreement with the recommendations of the Yash Pal Committee. The consensus of such views was identified and the course of action to be adopted by the State Governments suggested to them. The implementation of the recommendations has been partially initiated by most State and Central agencies. The recommendations of the Committee are of two categories :

(i) Those requiring one time action; and

(ii) recommendations requiring long term intervention.

The Government has issued two sets of action points, one for States/UTs and the other for Central Agencies to facilitate implementation.

Implementation of the recommendations by the State Governments is a part of their on-going programme of development of school education.

[English]

BVEP in Assam

1936. SHRI ISWAR PRASANNA HAZARIKA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether Oil India Limited is undertaking exploration and drilling activities for oil in Brahmaputra Valley Exploration Project (BVEP) in Assam;

(b) if so, whether a plan has been drawn up for such activities under BVEP;

(c) if so, the details thereof;

(d) whether OIL propose to undertake drilling in the Bihpuria structure in North Lakhimpur district; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c) Yes, Sir. Oil India Limited has drawn up a plan for drilling six exploratory wells under its Brahmaputra Valley Exploration Project in Assam. The first well is in progress now. The other five locations are being prepared for continuation of drilling operations.

(d) and (e) Yes, Sir. OIL has planned to undertake drilling operations in Bihpuria in North Lakhimpur District and accordingly the first well Bihpuria-1 was spudded in on 16.6.97. The well has been planned to drill to a target depth of 4500m.

Petro-Fuel Power Plant

1937. SHRI RAGHUNANDAN LAL BHATIA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Memorandum of Understanding has been signed with Indian Oil Corporation by the Government of Punjab for setting up a petro-fuel plant in Punjab; and

(b) if so, the time by which it is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b) Indian Oil Corporation Limited has entered into a Memorandum of Understanding with Punjab State Electricity Board for setting up 100-150 MW Naphtha-based Power Project at Bhatinda, Punjab. The proposal is under consideration of the Government.

[Translation]

Mausoleum of Mirza Galib

1938. SHRI ILIYAS AZMI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the mausoleum of Mirza Galib in Capital is in a dilapidated condition; and

(b) if so, the steps taken by the Government in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI) : (a) Mirza Ghalib's tomb which is looked after by Anjuman Taraqi Urdu Hind and the Ghalib Academy, is not in a dilapidated condition.

(b) Question does not arise.

[English]

Conversion of NH 47 Into Four Lane

1939. SHRI RAMESH CHENNITHALA : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government propose to convert NH No. 47 into four lane;

(b) if so, the details thereof;

(c) the present stage of the works undertaken so far; and

(d) the time by which the said work is likely to be completed?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) and (b) The total length of NH-47 is 416 Km. out of which a length of 36.452 Km. i.e. from Alwaye to Vytilla and Aroor to Sherthalai is being converted into Four lane. However, State P.W.D. has proposed for Four laning of a length of 233.76 Km. during the 9th Five Year Plan which is yet to be finalised.

(c) About 65% of the work is likely to be completed by March, 1999.

(d) It is too early to indicate a time frame for the entire NH 47.

Tourism Projects in Kerala

1940. SHRI N.N. KRISHNADAS : Will the Minister of TOURISM be pleased to state :

the details of the Tourism projects at present under the Union Government's assistance in Kerala?

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA) : Details of the Tourism projects in Kerala at present under the Central Financial Assistance are given below :

(Rs. in lakhs)		
S. No.	Name of the Project	Amount sanctioned
1	2	3
1.	Waterside amenities at Vaikom	13.05
2.	Tented accommodation for Ponmudi	5.80
3.	Integrated development of Bekal	190.00
4.	Boat Train in Korakuram Tourist Camp	16.30
5.	Microlite equipment	4.20
6.	Water Sports equipment	23.21
7.	Tourism Complex at Kalady	63.08
8.	Tourist Lodge at Guruvayur	49.50